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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/148/ (IB)/2017
NAME OF THE PETITIONER(S) : POONAM ENTERPRISES
NAME OF THE RESPONDENT(S) : SESHASAYEE PAPER & BOARD LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	T.K. Bhaskar Vikram. P. Jain Shruti Krishnan	Counsel for Respondent	
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ORDER

The matter is called. No representation for the petitioner. Counsel for the respondent is present. The matter is adjourned in order to give a last and final opportunity for the presence of the petitioner failing which, appropriate orders shall be passed. Put up on **15.06.2017 at 02.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)

PAM


(K. Anantha Padmanabha Swamy)
Member (Judicial)